

15.36 hrs.

Title: Introduction of the Cultural Heritage Protection Bill, 2003.

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to provide for application of the convention concerning the protection of world cultural and natural heritage adopted by the United Nations Educational, Scientific and Cultural Organisation and to give its provisions the force of law, for greater vigilance in the protection of cultural heritage, for the constitution of a Board for protection of cultural heritage, making provisions for deterrent punishment of those guilty of offence against cultural and heritage and for matters connected therewith or incidental thereto.

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MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for application of the convention concerning the protection of world cultural and natural heritage adopted by the United Nations Educational, Scientific and Cultural Organisation and to give its provisions the force of law, for greater vigilance in the protection of cultural heritage, for the constitution of a Board for protection of cultural heritage, making provisions for deterrent punishment of those guilty of offence against cultural and heritage and for matter connected therewith or incidental thereto."

The motion was adopted.

SHRI G.M. BANATWALLA : I introduce the Bill.
